<u>NOTICE</u>

IN CONTINUATION of the Notification dated 03.05.2025 regarding Summer Vacation, 2025, it is hereby notified for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that :

The Single Bench presided over by **the Hon'ble Shri Justice Ashwin D. Bhobe**, **from 26.05.2025 to 08.06.2025** has issued following directions :-

- (i) Practipe required to be submitted to Sheristedar from 10.30 am to 11.30 am in the extremely urgent matters that cannot wait until re-opening.
- (ii) If it is found that the matter is not urgent enough to be moved in the vacation, cost may be imposed.

Dated this 23rd day of May, 2025.

By Order,

sd/-

(P. P. Bhaidkar) I/c. Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-

(A.N. Mare) I/c. Registrar (Judl-I), High Court, A.S., Bombay.